

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 18.08.2021 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 719 of 2020	Ranjeet Singh Vs. Karan Motors Pvt. Ltd.  <b>With</b>	S.V. Rateria	Chandra Shekhar Gupta
<b>2.</b>	Comp. App. (AT) (Ins) No. 721 of 2020	Shally Sati Vs. Karan Motors Pvt. Ltd.  <b>With</b>	S.V. Rateria	Chandra Shekhar Gupta
<b>3.</b>	Comp. App. (AT) (Ins) No. 722 of 2020	Deepa Sati Vs. Karan Motors Pvt. Ltd.  <b>With</b>	S.V. Rateria	Chandra Shekhar Gupta
<b>4.</b>	Comp. App. (AT) (Ins) No. 723 of 2020	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd.  <b>With</b>	S.V. Rateria	Chandra Shekhar Gupta
<b>5.</b>	Comp. App. (AT) (Ins) No. 728 of 2020	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	Chandra Shekhar Gupta

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**